Raising of Funds for Flood Protection Schemes

4789. SHRI DEVINDER SINGH GARCHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether his attention has been drawn to the speech made by the Union Home Minister while inaugurating symposia on "Flood Forecasting, Control and Flood Damage Protection" and "Energy losses in Power System" organised by the Central Board of Irrrigation and Power—in which he advocated a flood protection levy and compulsory flood insurance scheme to raise funds for flood protection/schemes in the country ; and

(b) if so, his reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) Yes, Sir.

(b) The Central and State Governments are aware of the concept of flood protection levy and flood insurance. The Ministers' Committee on flood Control in their Report submitted in 1964 had recommended to the Central and State Governments to make a study and evolve a suitable scheme for flood insurance. The Report of the Committee has been circulated to the States and no proposal in this regard has been received so far. In regard to flood protection levy, the Andhra Pradesh (Krishna and Godavari Delta Area) Drainage Cess Act 1968 provides for collection of contribution from beneficiaries of the scheme for flood control and drainage in Krishna and Godavari Deltas.

जमींदारों द्वारा मुजफ्फरपुर जिले के भूमिहीन व्यक्तियों को गोली से मारा जाना

4790. **श्री क० मि० मधुक** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि अक्तूबर, 1970 के पहले सप्ताह में जिला मुजफ्फरपुर (बिहार) के तीन भूमिहीन व्यक्तियों को जमींदारों ने गोली मार कर हत्या कर दी थी और जिला साम्यवादी दल द्वारा उचित कार्यवाही करने के लिए प्रधान मंत्री से अपील किये जाने के बावजूद पुलिस द्वारा कोई कार्यवाही नहीं की गई है;

(ख) क्या गरीबों के साथ न्याय करने और हत्याओं के साथ पुलिस को सांठगांठ रोकने के लिए कोई कार्यवाही की गई है ; और

(ग) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

गृह-कार्य मंत्रालय में और इलेक्ट्रोनिक्स और वैज्ञानिक तथा औद्योगिक अनुसंधान विभागों में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) से (ग) : बिहार सरकार से प्राप्त सूचना के अनुसार, 11 अक्तूबर 1970 को कुछ जमीन पर "बटाई दारी" अधिकारों के दावे से उत्पन एक झगड़े में चार व्यक्ति बन्दूक की गोली लगने से मर गये । भारतीय दण्ड संहिता की धाराओं 147 / 148 / 149 / 302 / 324 के अन्तर्गत पुलिस द्वारा एक मामला आरम्भ किया गया था और छ : अभियुक्तों को गिरफ्तार भी कर लिया गया है । 16 अभियुक्तों को गिरफ्तार करने की कार्यवाही की जा रही है । मामले की जांच जारी है ।

Arrest of Principal, Chicago Institute of Technology, Green Park, New Delhi

4791. SHRI DEVINDER SINGH GARCHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have recently arrested the Principal of the Chicago Institute of Technology, Green Park, New Delhi on charge of cheating, fraud, misappropriation of funds amounting to thousands of rupees and, if so, the details thereof :

(b) what was the *modus operandi* of the above person ;